

BETWEEN:

Jagan Kumar. J

...

Petitioner

AND

The Seceretary,
Minor Irrigarion Department
and Others.

...

Respondents

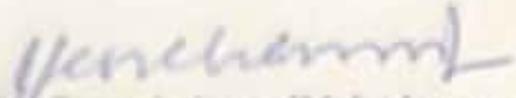
COMPLIANCE REPORT OF RESPONDENT NO. 2-BBMP

I, R.Venkatachalapathy, K.A.S, Joint commissioner (Mahadevapura) zone, Bruhat Bengaluru Mahanagara Palike, Bangalore, Karnataka State do hereby submit compliance report as follows:

01. It is submitted, that I have been working as Joint Commissioner Mahadevapura, Bruhat Bengaluru Mahanagara Palike, Bengaluru and I know the facts of the case on the basis of the records available and on the basis of the discussions held with the officers viz., Chief Engineer, Superintending Engineer, Executive Engineer and Assistant Executive Engineer.
02. It is submitted, that the short/medium term remedial measures to restore the lake, have all been recommended by the joint Committee. In the order dated:04/01/2022 the Hon'ble NGT has observed in para 10 that BBMP is expected to file its statement as to whether there were any contribution from its side for the alleged pollution to water body and that the regulators are also to file further action taken report as well in this regard.
03. It is submitted, that in view of the same in so far as BBMP is concerned compliance report as on date, is being submitted in a tabular form as under

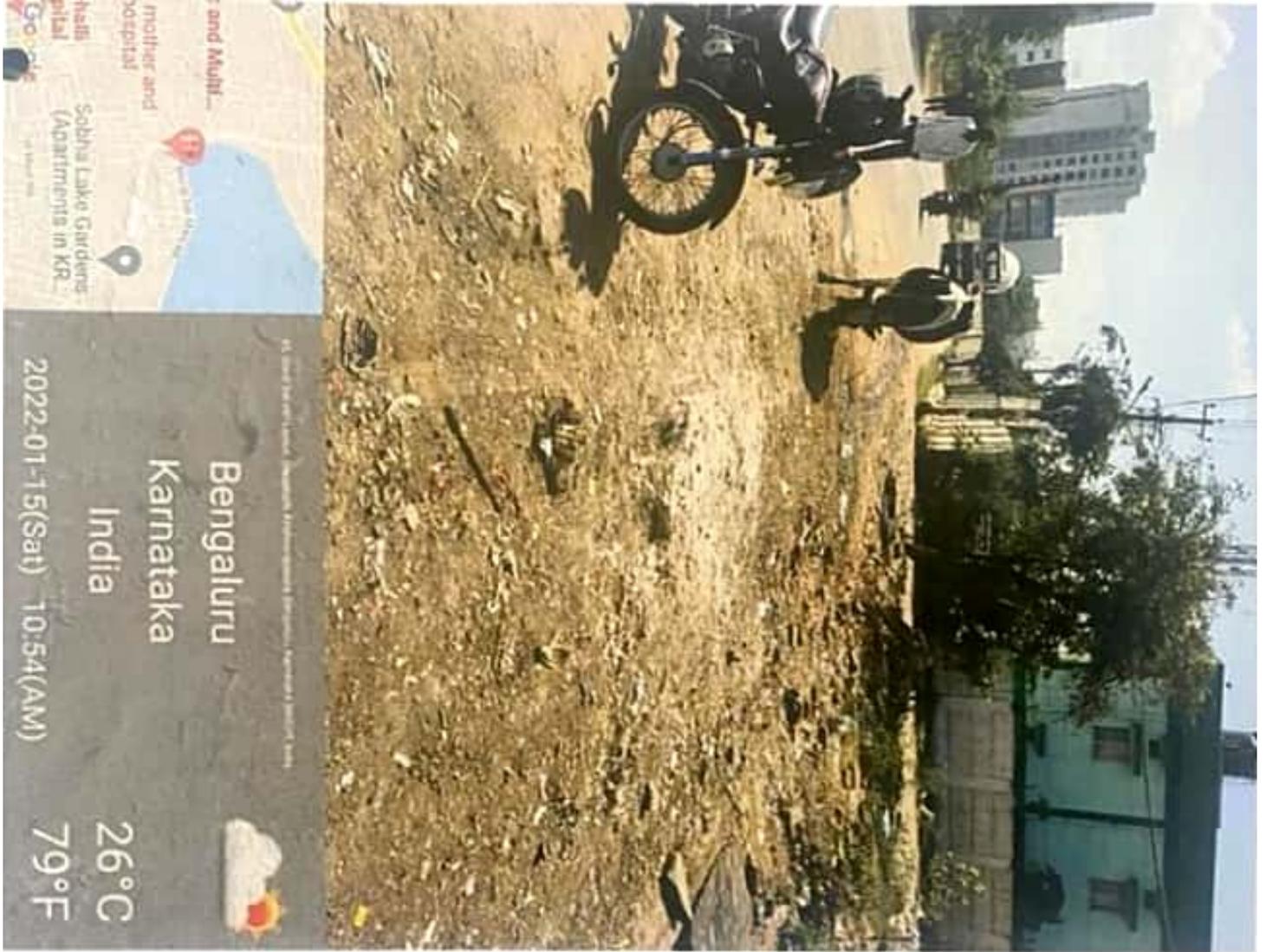
SL.No	Recommendation of the Joint Committee	Compliance/ Replies
01.	Stop dumping of C & D waste	In order to stop the dumping of C & D waste, BBMP has employed, sufficient Marshals and have deputed them to prevent the same.
02.	Rejuvenation of Yele-Mallappa Shetty lake by ensuring free passage of water (by restoring storm water drains, waste weirs, freeing of all debris.)	As of now debris has all been removed enabling free passage of water. Steps are being taken in the matter restoration of Storm Water Drains, Waste Weirs and freeing of all debris. It is submitted that Yelemallappa Shetty lake is being monitored and being maintained by the minor irrigation department of the Government of Karnataka.
03.	Prevention/ Regulation of further encroachment within lake buffer zone	In so far as the area of the Water body of the lake, relating to the jurisdiction of BBMP is concerned, there have been no encroachments. However Letter Has been Addressed to Assistant Director Land Records East taluk to show by making a mark as to exactly there lake bed area ends and where buffer zone ends, after making survey, enabling in identifying the boundaries of lakes and illegal construction the buffer zone, which would help BBMP in taking steps accordance with law.
04.	Removal of C& D waste of lake bed	In view of the directions, BBMP removed the C & D waste of lake bed. Photos are enclosed herewith.

Wherefore, it is prayed that my report may please be accepted in the interest justice and equity



Joint Commissioner (Mahadevpura)
Bruhat Bengaluru Mahanagara Palike
Bengaluru

Place: Bengaluru
Date: 05/03/2022



mother and
hospital

Sobha Lake Gardens
(Apartments in KR)

2022-01-15(Sat) 10:54(AM)

Bengaluru
Karnataka
India

26°C
79°F



23, 2nd Main, Madahalli Ext, Hosabeknagar, KR, Krishnaneswara, Bengaluru, Karnataka 560043, India

Bengaluru
Karnataka
India

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2021-08-13(Fri) 11:37(AM)